

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 244 of 2015 & Appeal No. 246 of 2015**

**Dated : 3<sup>rd</sup> March, 2016**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**The Tata Power Company Ltd (G) .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant (s): Mr. Amit Kapur  
Mr. Vishal Anand

Counsel for the Respondent (s): Mr. Buddy A Ranganadhan  
Mr. Raunak Jain for R-1

**ORDER**

Mr. Amit Kapur, learned counsel appearing for the Appellant in Appeal Nos. 244 of 2015 and 246 of 2015 has extensively argued and completed his arguments in these matters.

Post the matter for the arguments of the Respondent as well as rejoinder submissions of the Appellant on **30<sup>th</sup> March, 2016**.

**( T. Munikrishnaiah )**  
**Technical Member**

**(Justice Surendra Kumar)**  
**Judicial Member**

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